

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 27th March 2024 at 04.45 p.m. :**

I

The **Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Criminal Misc. Application No.438 of 2023 (F) in Criminal Application (Bail) no. 69 of 2021 with Criminal Appeal No. 725 of 2021(F).**, for Orders through **Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 7** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 21.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)